

21.11.2013

O.A. No. 542/2006

Hon'ble Sri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl : Sri Praveen Kumar.

Resp: Sri Surendran P.

Learned counsel for the applicant fairly submitted at bar that the present O.A. may be dismissed for want of instructions. Sri Surendran P, learned counsel for the respondents have no objection. Accordingly, O.A. is dismissed for want of instructions. No order as to costs.

S. Iyer

Member (A)

Vidya

V.P. Arora

Member (J)

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Bhawan
26/11/2013*